

SPECIAL BENCH  
COURT - I

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/261(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>REGISTRAR OF COMPANIES WEST BENGAL VS LEONIDS VISION PRIVATE LIMITED</b>
UNDER SECTION	<b>SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY</b>

**Appearances (via video conferencing/physically)**

**ORDER**

1. None appears for RoC West Bengal.
2. Post this matter on **19/06/2024** before Regular Bench.

**D.Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**